HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 35 /APPTT.

RANCHI DATED THE 13th OCTOBER, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate the work/ duties to the Officers/Registry Members (Judicial) of this Court as mentioned against name in the Column 03 below, with immediate effect:-

SI. No.	Name & Designation of the Officer	Work/duties allocated	Remarks
01	02	03	04
01	Mr. Biresh Kumar OSD, High Court of Jharkhand, Ranchi	Supervise the work of Digitization, Computerization and Paperless Court in the High Court of Jharkhand Assist the Registrar General in the Administrative work.	-
02	Mr. Prashant Gupta Assistant Registrar (Judicial)	Assist Mr. Biresh Kumar, OSD, High Court of Jharkhand, Ranchi in the work of Digitization	the same of the sa

Accordingly, Office Order No. 21/Apptt. dated 15.07.2023 stand modified to this extent only.

By order of the Court, Sd/-Mohammad Shakir Registrar General

MEMO NO. 3807 /APPTT.

RANCHI DATED THE 13th OCTOBER, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Coordinator, ecourts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same on the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.A.s' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner I/c, High Court of Jharkhand, Ranchi/ Court Managers and Officers concerned for information and needful.

Registrar General